

15.58 ½ hrs.

RAILWAYS (AMENDMENT) BILL *

(insertion of new section 124b)

Title: Introduction of the Railways (Amendment) Bill, 2003 (Insertion of new section 124B).

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Railways Act, 1989.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Railways Act, 1989. "

The motion was adopted.

DR. V. SAROJA : I introduce the Bill.

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22.8.03